

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1007(CHE)/2022**

**PETITION NUMBER : CP(IB)/263(CHE)/2021**

**NAME OF THE APPLICANT : S Muthuraju (RP) of M/s Supreme Coated  
Board Mills Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Shakthinath Mariappan**

**UNDER SECTION : Sec 106 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the RP. Ld. Counsel Mr. Vijay Vigneshwar for the Bank of Baroda. Ld. Counsel Mr. Prithvi Raj is present.

In this case an Application for replacement of RP is pending and is listed for hearing on 03.05.2024.

List the Application and petition for hearing on **03.05.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**